

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:331
ANSWERED ON:25.11.2014
REFUGEES IN INDIA
Mahajan Smt. Poonam

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of refugees and asylum seekers residing in India, country-wise;
- (b) whether India is a signatory to the 1951 UN Convention on Refugees; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

(a): As per information available, the number of Afghan, Myanmar, Sri Lanka and Stateless persons who claim to be refugees and living in India are as under:-

Afghan	:10340
Myanmar	:4621
Sri Lanka	:80806
Stateless (including Tibetans)	:101148

(b) to (c): India is not a signatory to the 1951 United Nations Convention on the Status of Refugees.